IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED CIN :U45203TN2008PLC069210

Date of commencement of CIRP: 17th July 2019

LIST OF CREDITORS Summary as on 06th December 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of secured financial creditors belonging to any class of creditor									
Annexure-1 (NIL)									

Amount in Rs.

	Name of the Creditor	Details of Claim Received		Deatails of Claim Admitted						Amount of	Amount of any	Amount of	Amount of	Remarks, if
I NO		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC	Contigent Claim	mutual dues, that may be set- off	claim not admitted	claim under verificati on	any
	NIL													